

Central Administrative Tribunal, Principal Bench

Original Application No. 2844 of 1999

New Delhi, this the 18th day of January, 2000

Hon'ble Mr. S. R. Adige, Vice Chairman (A)

Hon'ble Mr. Kuldip Singh, Member (J)

Shri Raghbir Singh  
S/o Shri Har Narain  
ASI No. 8894/DAP, P.S. Patel Nagar,  
Delhi.

Second Address

Security Lines  
Vinay Marg,  
New Delhi.

- Applicant

(By Advocate - None)

Versus

1. The Commissioner of Police,  
Police Head Quarter, I.T.O.,  
New Delhi.

2. Additional Dy. Commissioner of Police,  
West District,  
New Delhi.

- Respondents

(By Advocate - None)

ORDER (Oral)

By Hon'ble Mr. S. R. Adige Vice Chairman (A)

We note that none has appeared on behalf of applicant on the last two consecutive occasions even on the second call. It is manifest that the applicant is not interested in pursuing this O.A. The same is dismissed for default.

*[Signature]*  
(Kuldip Singh)  
Member (J)

*[Signature]*  
(S. R. Adige)  
Vice Chairman (A)

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